

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

2823

HOUSE OF THE PEOPLE

Tuesday, 22nd December, 1953

The House met at Half Past One
of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

STATEMENT RE. CORRECTION TO
ANSWER TO A STARRED
QUESTION

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): In regard to answers to supplementaries asked by hon. Members on starred question No. 1228 by Shri Radha Raman on the 11th September 1953, I would like to make a small correction, with your permission, as under:

While replying to a supplementary question asked by Shri Radha Raman regarding the total amount spent on these scholarships, I had stated that in the Indo-German Industrial Co-operation Scheme, generally, fifty per cent. was borne by the scholar or by the authority sponsoring the scholar, and fifty per cent. by Germany. The fact is that fifty per cent. is borne by the scholar or by the authority sponsoring the scholar, and fifty per cent. is borne by the Government of India and not by Germany.

646 P.S.D.

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MESSAGE FROM THE COUNCIL OF
STATES

Secretary: Sir, I have to report the following message received from the Secretary of the Council of States:

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Council of States, I am directed to inform the House of the People that the Council of States, at its sitting held on the 19th December 1953, agreed without any amendment to the Indian Patents and Designs (Amendment) Bill, 1953, which was passed by the House of the People at its sitting held on the 7th December, 1953."

ELECTION TO COMMITTEE

INDIAN CENTRAL COCONUT COMMITTEE

Mr. Speaker: I have to inform the House that Shri C. R. Iyyunni has been elected to serve on the Indian Central Coconut Committee.

PAPER LAID ON THE TABLE

DELIMITATION COMMISSION FINAL
ORDER No. 4.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table, under subsection (2) of section 9 of the Delimitation Commission Act 1952, a copy of the Delimitation Commission, India, Final Order No. 4, published in the Gazette of India Extraordinary, Part II, Section 3, dated the 7th December, 1953. [Placed in Library. See No. S-216/53.]